GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO. 5363 TO BE ANSWERED ON 28.03,2018

Subsidiaries of Public Sector Coal Companies

5363. SHRI RAMSINH RATHWA:

Will the Minister of COAL be pleased to state:

- (a) the names of subsidiaries of public sector coal companies along with their present status:
- (b) whether these companies are required to be revived; and
- (c) if so, the scheme prepared by the Government for their revival?

ANSWER

MINISTER OF RAILWAYS AND COAL,

(SHRI PIYUSH GOYAL)

(a): Coal India is a holding company, in which the shareholding of the Government of India (GoI) is 78.546%. It has seven wholly owned coal producing Indian subsidiary companies and one Mine Planning & Consultancy Company. The names of these subsidiaries alongwith their status are as under:

Sl	Name of Subsidiary	Present Status
no.		
1	Eastern Coalfields Limited (ECL)	Applied for Miniratna Cat I
2	Bharat Coking Coal Limited (BCCL)	Miniratna Cat I
3	Central Coalfields Limited (CCL)	Miniratna Cat I
4	South Eastern Coalfields Limited (SECL)	Miniratna Cat I
5	Western Coalfields Limited (WCL)	Miniratna Cat I
6	Northern Coalfields Limited (NCL)	Miniratna Cat I
7	Mahanadi Coalfields Limtied (MCL)	Miniratna Cat I
8	Central Mine Planning & Design Institute (CMPDIL)	Applied for Miniratna Cat I

In addition, CIL has a foreign subsidiary in Mozambique namely Coal India Africana Limitada (CIAL)

Further, NLC India Limited has GoI shareholding of 84.04% and it has the following two subsidiaries:-

- 1. NLC Tamilnadu Power Limited (NTPL) at Tuticorin, Tamilnadu NTPL is a JV project with TANGEDCO (89:11). Its power generation capacity is 1000 MW (2 units of 500 MW each) using coal as fuel and is operational since 2016.
- 2. Neyveli Uttar Pradesh Power Limited (NUPPL) at Ghathampur, UP State NUPPL is a JV project with UPRVNL (51: 49). It has been sanctioned with 1980 MW (3 units of 660 MW each) of generation capacity and is under construction stage.
- (b) & (c) :- No subsidiary of Coal India Limited and NLC India Limited falls under the classification of sick company and the question of revival of these subsidiaries does not arise.

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